

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 257
TO BE ANSWERED ON 11.05.2016**

RECOMMENDATIONS OF SUDHIR CHANDRA COMMITTEE

***257. SHRIMATI KOTHAPALLI GEETHA:
SHRI BHEEMRAO B. PATIL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the major recommendations of the Sudhir Chandra Committee Report;**
- (b) whether the credentials of the bidder are evaluated with reference to their past works as per the recommendations of the said Committee;**
- (c) if not, the reasons therefor;**
- (d) whether the Railways' Central Organisation for Modernisation of Workshops (COFMOWs), Integral Coach Factory and Rail Coach Factory and other Railways' Public Sector Undertakings (PSUs)/Production Units are strictly following committee's recommendations/guidelines, while awarding tenders; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS
(SHRI SURESH PRABHAKAR PRABHU)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
STARRED QUESTION NO. 257 BY SHRIMATI KOTHAPALLI GEETHA
AND SHRI BHEEMRAO B. PATIL TO BE ANSWERED IN LOK SABHA
ON 11.05.2016 REGARDING RECOMMENDATIONS OF SUDHIR
CHANDRA COMMITTEE**

(a) The recommendations of the B S Sudhir Chandra committee, as a whole covered the entire gambit of tendering system and inter alia stipulated the eligibility criteria for adjudging the suitability of the tenderers.

(b) to (e) Yes, Madam. The Sudhir Chandra Committee's recommendation, alongwith required modifications as accepted by Railway Board and further modified from time to time are followed by Railways, Central Organisation for Modernisation of Workshops (COFMOW), Integral Coach Factory and Rail Coach Factory. However, Public Sector Undertakings under Ministry of Railways are following their own guidelines approved by their Board of Directors taking into consideration the requirement of funding agencies and instructions of the client.
